GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3156
TO BE ANSWERED ON 04.08.2016

BENEFICIARIES UNDER IAY

3156. ADV. CHINTAMAN NAVASHA WANAGA:
SHRI RAOSAHEB DANVE PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) whether the Government has launched Pradhan Mantri Awas Yojana from 1st April, 2016 and if so, the details thereof;
(b) whether the Government has fixed certain criteria for the selection of beneficiaries and monitoring mechanism under the scheme;
(c) the amount of financial assistance given for the construction of houses under the said scheme and the erstwhile Indira Awas Yojana (IAY) during each of the last five years and the current year, State/UTwise;
(d) whether all the selected beneficiaries have constructed their houses under the erstwhile Indira Awas Yojana (IAY) in all States of the country including Maharashtra during the period;
(e) if so, the details thereof, and if not, the reasons therefor, State/UT-wise; and
(f) the steps taken or proposed to be taken by the Government to implement the scheme effectively?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b) : Yes, Madam. Indira Awaas Yojana has been re-structured into Pradhan Mantri Awaas Yojana- Gramin (PMAY -G). Under PMAY-G, it is proposed to construct one crore houses in rural areas in the country over a period of three years from 2016-17 to 2018-19. The eligible beneficiaries under PMAY (G) will include all the houseless and households living in zero, one or two room kutcha houses as per Socio Economic and Caste Census (SECC) 2011 data. The unit assistance has been enhanced from Rs. 70,000 to Rs.1.20 lakh in plain areas and from Rs. 75,000 to Rs.1.30 lakh in NE States/hilly States/difficult areas/ LWE districts.

Implementation of Pradhan Mantri Awaas Yojana (Gramin) [PMAY-G] is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits. In addition, progress of the scheme is monitored using MIS Awaassoft and AwaasApp.

(c): A statement indicating funds allocated and released State/UT-wise under IAY for last five year and the current year is given at Annexure-I.

(d) & (e): Completion of dwelling unit normally takes two years from the date of sanction of first installment. However, in certain cases houses get completed in three years also.

A statement indicating house allocated and constructed State/UT-wise including Maharashtra under IAY for last five years and the current year is given at Annexure-II.

(f): For effective implementation of the scheme following are envisaged:

i. Setting up of National Technical Support Agency at national level to provide technical support.
ii. Mason Training and Certification for improved quality of house constructed.
iii. Develop House Design typologies and estimates.
iv. Support to old and disabled beneficiaries
v. Direct payment to the beneficiaries from State Nodal Account.
vi. Verification of beneficiary list by Gram Sabha and provision of Appellate Committee.

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Annexure refer to Lok Sabha Unstarred Question No. 3156 part (c) regarding beneficiaries under IAY due for answer on 04.08.2016 raised by Adv. Chintaman Navasha Wanaga and Shri Raosaheb Danve Patil

Funds allocated, released and utilised under PMAY(G) for last five years and current year

Annexure-I
(Rs in lakh)

S.No.	State	2011-12			2012-13			2013-14			2014-15			2015-16			2016-17		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	84762.05	89237.17	111300.65	93916.180	84243.653	84083.010	113374.342	114122.778	155874.010	42729.188	42660.114	50545.920	28818.242	28113.322	32338.750	42015.730	0.000	0.000
2	ARUNACHAL PRADESH	3294.85	3197.95	580.45	3640.220	3327.411	413.600	4831.031	5706.507	328.120	1416.257	1813.737	175.290	952.509	4240.285	0.000	8218.810	0.000	0.000
3	ASSAM	72857.40	76768.36	91573.69	80494.430	57349.208	30383.916	97521.240	90006.560	54071.022	128586.168	92867.665	120627.922	86481.143	87865.745	79446.820	199853.190	24521.208	15980.600
4	BIHAR	250195.44	217691.10	273858.07	277216.040	171817.377	221227.091	331160.543	295703.992	147107.730	153019.468	103487.974	229093.627	103203.063	90718.460	120448.200	356963.850	32945.134	1450.425
5	CHATTISGARH	13107.75	25387.10	34623.57	14523.360	16780.230	13526.605	26252.536	50327.441	37852.253	23417.646	39984.452	22028.924	15793.891	14025.750	21644.620	130380.060	4450.862	4612.006
6	GOA	522.07	545.20	1183.64	578.460	490.385	450.570	761.985	380.289	474.010	320.277	540.429	0.000	216.009	268.143	135.600	569.570	0.000	23.100
7	GUJARAT	41569.23	38069.29	57884.60	46058.620	20813.872	25083.610	58997.094	26652.670	37870.956	18621.643	5041.494	43441.224	12559.255	12274.953	20780.300	63590.770	416.136	3106.640
8	HARYANA	5836.35	6045.43	8163.19	6466.670	6357.543	3571.837	9859.680	9831.139	7794.250	18985.094	9492.490	13689.515	12804.383	9174.585	9886.820	14306.850	0.000	1987.250
9	HIMACHAL PRADESH	2058.51	2118.67	2765.31	2280.820	2178.764	1405.822	4139.236	4226.623	4712.230	2742.505	1433.542	2310.030	1849.666	2191.749	2318.325	4434.530	0.000	94.050
10	JAMMU & KASHMIR	6393.85	5830.04	2591.46	7084.380	3531.395	828.586	9347.319	5642.490	123.304	7888.384	4232.385	806.550	5320.273	5363.087	3497.782	15482.320	0.000	0.000
11	JHARKHAND	22316.33	21816.66	51599.17	24726.460	12508.240	17691.052	36724.517	35268.666	25481.549	27137.023	21030.137	18307.346	18302.402	29740.267	26596.550	129233.560	5151.201	2803.528
12	KARNATAKA	32656.50	29895.68	30267.46	36183.340	17826.490	28771.690	48024.508	49293.631	45507.360	51867.695	28524.509	111288.510	34981.856	60406.492	110329.300	52098.190	0.000	523.981
13	KERALA	18160.05	18964.62	26418.42	20121.290	14539.635	7712.090	25013.462	22626.021	27283.871	32247.234	16075.332	30510.350	21748.954	35717.191	39317.500	18226.790	0.000	3640.913
14	MADHYA PRADESH	26068.92	43588.24	68247.66	28884.310	218336.650	22482.839	61762.399	47268.564	46372.064	62891.875	57020.431	18774.425	42417.048	57139.162	43241.980	250875.100	128.082	9825.545
15	MAHARASHTRA	51117.44	53881.90	90493.57	56638.030	46981.941	35122.610	75093.747	75540.131	92243.308	102822.276	94599.371	97972.731	69347.868	34673.934	58003.840	128991.630	0.000	7673.675
16	MANIPUR	2860.10	2362.86	1558.98	3159.900	1459.777	525.368	5633.393	3649.979	1221.019	3270.353	2715.770	485.215	2199.489	4681.350	366.000	10292.410	429.975	347.887
17	MEGHALAYA	4981.27	5513.12	7072.80	5503.420	2991.259	2915.471	9749.275	8063.524	8548.094	5920.633	4629.682	6779.118	3981.945	4950.954	2718.450	15492.240	0.000	439.800
18	MIZORAM	1061.56	1108.60	1261.26	1172.840	709.990	503.125	2574.534	2570.022	1320.924	908.185	455.242	216.254	610.803	759.240	277.425	4371.690	0.000	7.875
19	NAGALAND	3296.27	3442.32	4740.04	3641.790	1820.895	0.000	7340.446	7328.368	0.000	1039.151	4575.011	826.918	698.885	1068.221	0.000	8322.770	349.442	0.000
20	ODISHA	49155.32	62730.58	62887.57	54464.000	41884.651	17584.324	70031.181	84418.513	72173.895	87693.074	68403.594	6751.427	59144.068	98281.938	152642.500	221739.930	9572.034	11951.120
21	PUNJAB	7217.84	2175.07	6274.37	7997.360	659.485	1112.495	10681.358	2739.947	577.388	30985.911	0.000	2122.850	20898.262	1124.292	0.000	13697.740	0.000	0.000

22	RAJASTHAN	20889.15	39472.88	60449.37	23145.130	11572.565	23523.837	46736.143	46886.921	65563.282	55154.412	41385.736	64895.095	37198.563	39834.597	51597.000	140096.150	5599.282	9161.225
23	SIKKIM	630.42	501.54	1024.14	696.500	348.250	0.000	1009.929	877.032	7.540	1288.122	1287.467	1207.500	866.332	433.166	239.650	2381.210	0.000	74.150
24	TAMIL NADU	33936.80	35173.29	45354.31	37601.900	30934.901	19848.526	48363.671	56206.021	43725.732	29172.571	38213.492	22960.523	19675.266	21273.315	21968.120	98715.060	10000.090	730.031
25	TELANGANA	It was part of Andhra Pradesh									36752.189	41035.176	53671.630	24787.640	24787.526	33700.100	28526.670	0.000	0.000
26	TRIPURA	6418.13	11530.63	14927.33	7090.900	3545.450	0.000	9399.841	12800.434	1461.941	6704.136	12244.450	5452.933	4508.894	6876.038	4346.965	21587.690	0.000	1031.194
27	UTTAR PRADESH	112377.53	115805.74	142435.34	124514.060	69208.819	31362.997	162543.863	145531.682	124292.873	232213.428	161431.103	240079.986	156614.954	158312.826	195395.900	322032.520	62964.185	4648.325
28	UTTARAKHAND	5633.93	5827.08	7444.25	6242.380	3121.190	3271.075	8210.640	6405.187	2788.557	6694.360	4004.400	5375.782	4514.971	4164.847	5292.292	9880.770	0.000	534.480
29	WEST BENGAL	67805.68	67609.09	85404.90	75128.550	38948.835	46857.628	101496.871	86566.870	52715.890	236310.748	210429.278	213040.580	159378.367	172273.428	299571.000	244362.210	0.000	9405.192
30	ANDAMAN AND NICOBAR	1075.04	98.04	247.09	1191.150	791.810	91.820	1517.639	221.312	109.250	631.692	0.000	75.940	443.290	0.000	0.000	196.370	0.000	0.000
31	DADRA & NAGAR HAVELI	179.12	89.56	0.00	198.460	0.000	0.000	305.698	0.000	NR	162.367	81.172	39.030	113.945	56.972	0.000	282.830	0.000	0.000
32	DAMAN & DIU	80.17	0.00	0.00	88.790	0.000	0.000	118.179	0.000	NR	44.284	0.000	0.000	31.077	0.000	0.000	49.880	0.000	0.000
33	LAKSHADWEEP	69.47	0.00	0.00	76.980	0.000	0.000	137.474	137.470	1.210	16.656	0.000	0.000	11.689	0.000	0.000	70.920	0.000	0.000
34	PUDUCHERRY	535.46	0.00	0.00	593.280	0.000	0.000	776.607	0.000	NR	300.000	0.000	0.000	400.000	0.000	0.000	400.000	0.000	0.000
Total >>>		**949120.00**	**986477.80**	**1292632.65**	**1051320.000**	**885080.671**	**640351.593**	**1389490.380**	**1297000.783**	**1057603.632**	**1409955.005**	**1109695.635**	**1383553.144**	**950875.000**	**1010791.835**	**1336101.789**	**2557740.010**	**156527.631**	**90052.992**

As reported by States on AwaasSoft

Annexure-II

Annexure refer to Lok Sabha Unstarred Question No. 3156 part (d) & (e) regarding beneficiaries under IAY due for answer on 04.08.2016 raised by Adv. Chintaman Navasha Wanaga and Shri Raosaheb Danve Patil

Houses targeted and constructed under PMAY-G(previously IAY) in the last five years and current year

Units in Nos.

S.No.	State	2011-12		2012-13		2013-14		2014-15		2015-16		2016-17	
		House targeted	House constructed	House targeted	House constructed	House targeted	House constructed	House targeted	House constructed	House targeted	House constructed	House targeted	House constructed
1	ANDHRA PRADESH	249013	249013	270399	250945	207313	206075	78258	46722	65976	27491	56111	3706
2	ARUNACHAL PRADESH	7548	1400	8339	1611	6870	454	2017	110	1357	1	6754	0
3	ASSAM	166913	143770	184408	104725	138695	75103	183171	99704	123193	71998	164245	28058
4	BIHAR	737486	469885	816305	619577	605550	275869	280255	493874	236271	281210	476715	62075
5	CHATTISGARH	37466	77485	41511	28344	48004	29895	42889	27274	36158	24471	174119	3712
6	GOA	1547	1087	1714	28	1393	616	586	1093	495	22	761	47
7	GUJARAT	123168	111999	136470	69539	107880	37126	34105	65355	28753	40195	84924	7965
8	HARYANA	17293	17282	19163	12764	18029	4532	34771	7196	29314	13109	19106	2370
9	HIMACHAL PRADESH	5659	6019	6271	6283	7064	6565	4688	1620	2635	3064	3644	476
10	JAMMU AND KASHMIR	17578	9042	19476	5892	15952	429	13484	1736	7579	1989	12724	12
11	JHARKHAND	63477	117343	69503	64569	67153	46651	49701	30681	41901	25711	172588	9154
12	KARNATAKA	96760	26965	107210	109923	87816	92575	94995	104098	80087	156538	69576	2446
13	KERALA	53808	54499	59620	43607	45738	55996	59060	46448	49792	51132	24341	9888
14	MADHYA PRADESH	76135	98447	84358	100552	112936	47391	115186	45465	97109	19800	335036	123623
15	MAHARASHTRA	151063	141479	167379	143725	137314	189602	188319	45082	158763	122555	172264	8067
16	MANIPUR	6552	2956	7238	4555	8011	416	4658	1248	3133	96	8459	1
17	MEGHALAYA	11412	13147	12608	5356	13865	6374	8433	10076	5672	856	12732	66
18	MIZORAM	2432	3227	2687	2308	3661	521	1293	276	870	378	3593	11
19	NAGALAND	7552	13362	8343	0	10439		1480	1114	996	638	6840	1
20	ORISSA	142082	141398	155363	128868	128057	109844	160610	11474	135403	276458	296127	40179

21	PUNJAB	21386	16622	23696	5881	19531	1417	56750	1911	47844	0	18293	0
22	RAJASTHAN	61894	125642	68578	84022	85460	82446	101015	92069	85162	64924	187094	14304
23	SIKKIM	1444	1805	1596	1410	1436	798	1834	1538	1234	214	1957	65
24	TAMIL NADU	100553	91631	111410	42872	88436	69955	53429	28869	45044	29476	131831	16756
25	TELANGANA							67312	57437	56748	84242	38097	0
26	TRIPURA	14704	26529	16245	0	13368	0	9550	23056	6423	6248	17741	1130
27	UTTAR PRADESH	332804	307012	368322	163301	297223	157012	425299	220739	358551	159936	430065	92756
28	UTTARAKHAND	15488	15573	17162	13790	14012	2396	11443	4196	6432	7750	8120	928
29	WEST BENGAL	199176	186224	219553	170909	185594	92071	432803	182128	364877	359831	326338	121918
30	ANDAMAN AND NICOBAR	2389	578	2646	415	2081	238	867	148	609	0	157	0
31	DADRA & NAGAR HAVELI	398	0	441	0	419	0	223	0	157	0	227	0
32	DAMAN & DIU	178	0	197	2	162	0	60	0	43	0	40	0
33	LAKSHADWEEP	154	0	171	0	188	0	22	0	16	0	57	0
34	PUDUCHERRY	1190	0	1318	0	1065	0	412	0	549	0	321	0
	Total	**2726702**	**2471421**	**3009700**	**2185773**	**2480715**	**1592367**	**2518978**	**1652737**	**2079146**	**1830333**	**3260997**	**549714**

* Progress reported by States/UTs on MPR/MIS as on date